

Shree Hanuman Sugar & Industries Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 14-02-2025****List of operational creditors (Employees)***(Amount in Rs.)*

Sl. No.	Name of the authorised representative	Name of employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
1	NA	Yogendra Singh	14-10-2024	36,64,100	-		No	-	-	-	-	36,64,100.00	These claims has been rejected because of inadequate information and claim filed by union
2	NA	Baidyanath Mishra	14-10-2024	22,65,000	-		No	-	-	-	-	22,65,000.00	
3	NA	Radha Mohan Singh	15-10-2024	42,16,720	-		No	-	-	-	-	42,16,720.00	
4	NA	Shyamkant Giri	20-10-2024	22,50,000	-		No	-	-	-	-	22,50,000.00	
5	NA	Nagendra Pandey	25-10-2024	15,64,000	-		No	-	-	-	-	15,64,000.00	
6	NA	Radheshyam Mishra	30-10-2024	15,00,000	-		No	-	-	-	-	15,00,000.00	
7	Parmanad Thakur	Parmanad Thakur (Union Representative)	15-01-2025	31,51,00,000	7,91,80,671		No	-	-	-	23,59,19,329	-	
8	Rajendra Yadav	Security Claim	03-02-2025	1,59,75,000	-						1,59,75,000	-	
		TOTAL		34,65,34,820	7,91,80,671						25,18,94,329	1,54,59,820	
		TOTAL (in Crs)		34.65	7.92						25.19	1.55	